

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO.63
TO BE ANSWERED ON JULY 18, 2022

**FUNDS TO TAMIL NADU FOR THE
CONSTRUCTION OF AFFORDABLE HOUSES**

NO. 63. DR. KANIMOZHI NVN SOMU:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government has allocated adequate funds to Tamil Nadu for the construction of affordable houses for all and if so, the details thereof; and
- (b) the total funds allocated and the houses constructed in the last five years?

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI KAUSHAL KISHORE)

(a) & (b) Land and Colonization are State subjects. However, the Ministry of Housing and Urban Affairs, under the vision of 'Housing for All', supplements the efforts of States/UTs including the State of Tamil Nadu by providing Central Assistance under Pradhan Mantri Awas Yojana-Urban (PMAY-U), for construction of houses for all eligible families/beneficiaries in urban areas since 25.06.2015. The scheme has four verticals namely, Beneficiary-led individual house construction/ enhancement (BLC), Affordable Housing in Partnership (AHP), "In-situ" Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). Under CLSS vertical, interest subsidy is provided to eligible beneficiaries through Central Nodal Agencies (CNAs) for acquisition of houses by purchase/ re-purchase or construction. Under BLC/AHP/ISSR verticals, Central Assistance is released to States/UTs in 3 instalments of 40%, 40% and 20% upon fulfilment of mandatory compliances as envisaged in scheme guidelines.

Details of number of houses sanctioned, completed and Central Assistance sanctioned and released under PMAY-U in Tamil Nadu since inception and during the last five years is at Annexure.

Annexure referred in reply to Rajya Sabha Unstarred Question No. 63 due for 18-07-2022

Details of physical and financial progress since inception as well as during last five years (2017-22) in the State of Tamil Nadu under PMAY-U

Duration	Physical and Financial progress	Achievements
Cumulative Since Inception	Houses Sanctioned (Nos.)	6,91,236
	Houses Grounded (Nos.)	6,65,354
	Houses Completed (Nos.)	4,93,018
	Central Assistance Sanctioned (₹ in Cr.)	11,257.92
	Central Assistance Released (₹ in Cr.)	8,509.54
During last five years (2017-22)	Central Assistance Sanctioned (₹ in Cr.)	9,279.55
	Central Assistance Released (₹ in Cr.)	7,742.84
	Houses Sanctioned (Nos.)	5,63,679
	Houses Completed (Nos.)	4,31,087